

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
IA No. 14/JPR/2018
IA No. 24/JPR/2018
IA No. 43/JPR/2018
IA No. 72/JPR/2018
IA No. 77/JPR/2018
IA No. 75/JPR/2019
IA No. 206/JPR/2019
IA No. 66/JPR/2020
CP No. 12(ND)/2016
TA No. 34/2018
Under Section 397/398 of
Companies Act, 1956

In the matter of:

Mr. Gajendra Singh Panwar & Anr.

...Petitioners

Versus

M/s Girivar Hotel & Resort Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Sanjay Jhanwar, Sr. Adv.
Siddharth Bafna, Adv.
Samay Maheshwari, Adv.
For the Respondent : D.K. Bhalla, Adv.
Saloni Nagoria, Adv.

ORDER

Heard Mr. Sanjay Jhanwar, Sr. Adv. along with Mr. Siddharth Bafna, Adv. appearing on behalf of the Petitioner. Mr. D.K. Bhalla, Adv. appeared on behalf of the Respondent No.1. Ms. Saloni Nagoria, Adv. appeared on behalf of the Respondent No. 2-4. It is submitted by learned counsel for the Petitioner that IA No. 158(PB)/2017 is pending, which is not listed today. Registry is directed to

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list the IA No. 158(PB)/2017 along with main CP on the next date of hearing. Learned counsel for the Petitioner has concluded part of his arguments. List the matter for arguments on behalf of the Respondents on 04.07.2024 & 05.07.2024 at 02:30 PM.



Sqr

(Rajeev Mehrotra)
Technical Member

May 02, 2024



Sqr

(Deep Chandra Josni)
Judicial Member